

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. *309
TO BE ANSWERED ON 10.08.2026

Independent Performance Evaluation of NCAP

*309. ADV PRIYA SAROJ:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of cities that have consistently exceeded the National Ambient Air Quality Standards during the last three years, State/UT-wise including Uttar Pradesh;
- (b) whether the Government has assessed the effectiveness of the National Clean Air Programme (NCAP) in reducing particulate matter concentrations in non-attainment cities, if so, the details and findings thereof;
- (c) the details of funds released and utilised under the NCAP during the last three years, city-wise;
- (d) whether any independent performance evaluation of NCAP has been undertaken, if so, the details thereof; and
- (e) the details of measures taken to strengthen source-based emission control, real-time monitoring and inter-agency coordination for improving urban air quality?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA
STARRED QUESTION NO. 309 DUE FOR REPLY ON 10.08.2026 REGARDING
INDEPENDENT PERFORMANCE EVALUATION OF NCAP ASKED BY ADV PRIYA
SAROJ**

(a) to (e) : To address air pollution in urban areas, Ministry of Environment, Forest and Climate Change (MoEFCC) launched National Clean Air Programme (NCAP) to improve air quality in 130 non-attainment cities and Million Plus Cities in 24 States/UTs through implementation of National, State and City level clean air action plans.

Further, to identify various factors contributing to air pollution and prioritise the air quality improvement measures under city action plans under NCAP, Source Apportionment (SA) studies have been carried out in 119 cities under National Clean Air Programme (NCAP).

All cities under NCAP have prepared City Action Plans (CAPs) for implementing air quality control measures that involves short-term as well as long-term measures like end-to-end pavement of road, greenery development, greening of open areas, plans to decongest traffic corridors, development of urban micro forest including Miyawaki plantation, improvement of traffic junctions for decongestion, conversion of crematorium towards clean fuels, establishment of EV Charging Stations. Further, State Action Plans have been prepared that incorporate State-specific schemes, policies, and targeted measures for air quality improvement.

To ensure inter-agency coordination, various committees have been set up under NCAP at National, State and City level for coordination, monitoring and evaluation of progress on action plans by various stakeholder agencies/ Departments/ Ministries.

Further, MoEFCC has constituted a National Coordination Committee to provide overall guidance and coordination for implementation of the National Action Plan under the National Clean Air Programme (NCAP) through convergence of schemes and programs of Central Government and State Government, Urban Local Bodies and other development authorities/agencies.

To address air pollution in Delhi-NCR, the Government has established the Commission for Air Quality Management (CAQM) under the Commission for Air Quality Management in NCR and Adjoining Areas Act, 2021, with statutory powers to take measures and issue directions to the agencies concerned in the region for protecting and improving air quality. CAQM has so far issued 101 Statutory Directions and 17 Advisories/executive orders to the Governments of NCR States/GNCTD and the agencies concerned, and their implementation is rigorously monitored through periodic progress reviews and follow-up orders and directions.

Air Quality Index (AQI) is disseminated on real-time basis in 292 cities. A centralised air quality portal and mobile app-SAMEER is functional for tracking and dissemination of near real-time air quality data and hourly Air Quality Index to the public.

For strengthening monitoring mechanism and effective compliance through self-regulatory mechanism, CPCB directed all 17 categories of highly polluting industries to install Online Continuous Emission Monitoring System (OCEMS).

Under NCAP, performance-based incentive grant of Rs. 16423.56 crore has been provided to 130 cities during FY 2019-20 till 2025-26 for undertaking measures for the improvement of air quality. Details of city-wise funds released and utilized under NCAP to 130 cities during FY 2023-24 till 2025-26 are provided in **Annexure-I**. The focused actions under NCAP have yielded encouraging results. In 2025-26, 108 cities recorded reductions in PM10 concentrations compared to 2017-18, with 72 cities achieving reductions of more than 20%, and 26 cities achieving reductions of more than 40%. 14 cities have met the National Ambient Air Quality Standards in FY 2025-26, compared to 6 cities in 2017-18.

State/UT wise number of cities under NCAP that have consistently exceeded the National Ambient Air Quality Standards for PM10 ($60 \mu\text{g}/\text{m}^3$) during the last three years (F.Y. 2023-24 to 2025-26), including cities in Uttar Pradesh are at **Annexure - II**.

An independent evaluation of Control of Pollution Scheme in which National Clean Air Programme (NCAP) is also one of the components, has been conducted in December, 2020 and August, 2025. The latest evaluation report observed that NCAP aims for sustained air-quality management through infrastructure, local action plans, and institutional mechanisms. The program has demonstrated measurable progress in strengthening India's air-quality management framework and improving ambient air quality across several non-attainment cities.

Annexure-I**Details of release and utilisation of funds in 130 cities under NCAP during FY 2023-24 till FY 2025-26****(Rs. in crore)**

Sl No.	State	City	Fund released	Fund utilised**
1	Andhra Pradesh	Anantapur	10.17	10.36
2		Chittoor	4.59	5.17
3		Eluru	2.39	4.93
4		Guntur	14.50	19.43
5		Kadapa	11.11	10.31
6		Kurnool	10.53	12.08
7		Nellore	22.64	27.95
8		Ongole	7.91	9.83
9		Rajahmundry	4.73	7.81
10		Srikakulam	3.31	2.76
11		Vizianagaram	4.09	5.65
12		Vijayawada UA	63.65	79.83
13		Vishakhapatnam UA	82.72	71.84
14	Assam	Guwahati	82.67	45.38
15		Nagaon	16.86	8.60
16		Nalbari	10.15	6.86
17		Sibsagar	10.50	4.54
18		Silchar	15.02	9.83
19	Bihar	Gaya	25.93	8.25
20		Muzaffarpur	23.89	10.38
21		Patna UA	30.39	161.85
22	Chandigarh	Chandigarh	22.00	18.76
23	Chhattisgarh	Korba	7.47	6.16
24		Durg Bhilainagar UA	46.50	104.88
25		Raipur UA	54.22	70.82
26	Delhi	Delhi	47.61	19.45
27	Gujarat	Ahmedabad UA	384.26	462.59
28		Rajkot UA	75.19	101.94
29		Surat UA	192.60	127.25
30		Vadodara UA	86.33	67.67
31	Haryana	Faridabad UA	65.44	61.71
**Utilisation of funds includes utilization of funds released in the previous financial years.				

Sl No.	State	City	Fund released	Fund utilised**
32	Himachal Pradesh	Baddi	1.72	1.46
33		Damtal	1.56	0.97
34		Kala Amb	1.73	1.18
35		Nalagarh	1.14	1.26
36		Paonta Sahib	1.92	1.39
37		Parwanoo	1.56	0.90
38		Sunder Nagar	1.79	1.31
39	Jammu & Kashmir	Jammu	57.08	32.62
40		Srinagar	113.16	70.65
41	Jharkhand	Dhanbad UA	147.06	19.94
42		Jamshedpur UA	0.00*	23.03
43		Ranchi UA	68.62	39.95
44	Karnataka	Devanagere	9.57	11.54
45		Gulbarga	28.83	17.35
46		Hubli-Dharwad	17.52	15.69
47		Bruhat Bangalore UA	0.00*	301.64
48	Madhya Pradesh	Dewas	18.06	7.48
49		Sagar	19.60	16.53
50		Ujjain	32.97	12.19
51		Bhopal UA	102.80	11.37
52		Gwalior UA	35.15	39.86
53		Indore UA	120.64	57.30
54		Jabalpur UA	105.56	83.64
55	Maharashtra	Akola	9.78	10.31
56		Amravati	32.88	33.91
57		Chandrapur	14.04	7.87
58		Jalgaon	5.08	6.16
59		Jalna	5.76	8.45
60		Kolhapur	20.15	23.53
61		Latur	20.88	19.84
62		Sangli	6.13	8.55
63		Solapur	40.06	45.52
64		Aurangabad UA	35.90	29.15
65, 66, 67, 68, 69		Greater Mumbai UA, Navi Mumbai, Thane, Ulhasnagar, Badlapur	657.32	266.73
**Utilisation of funds includes utilization of funds released in the previous financial years.				

Sl No.	State	City	Fund released	Fund utilised**
70	Maharashtra	Nagpur UA	72.71	73.38
71		Nashik UA	40.88	74.11
72		Pune UA	147.15	229.69
73		Vasai-Virar City UA	30.12	59.37
74	Meghalaya	Byrnihat	9.64	5.19
75	Nagaland	Dimapur	9.21	8.20
76		Kohima	10.92	9.89
77	Odisha	Angul	2.47	0.72
78		Balasore	6.71	3.31
79		Bhubaneswar	30.11	18.29
80		Cuttack	23.47	17.58
81		Kalinga Nagar	3.24	4.54
82		Rourkela	27.32	19.16
83		Talcher	2.29	2.23
84	Punjab	Dera Bassi	1.25	0.66
85		Gobindgarh	3.32	4.40
86		Jalandhar	74.99	42.38
87		Khanna	6.22	4.91
88		Naya Nangal	4.34	2.49
89		Pathankot/Dera Baba Nanak	9.69	4.27
90		Patiala	28.90	20.94
91		Amritsar UA	57.64	87.90
92		Ludhiana UA	43.98	56.36
93	Rajasthan	Alwar	23.57	23.04
94		Udaipur	18.16	15.21
95		Jaipur UA	92.35	190.68
96		Jodhpur UA	104.52	78.09
97		Kota UA	61.60	43.57
98	Tamil Nadu	Tuticorn/Thoothukudi	12.02	13.85
99		Chennai UA	226.23	21.73
100		Madurai UA	32.95	46.14
101		Trichy UA	39.27	59.24
102	Telangana	Nalgonda	5.73	5.19
103		Sangareddy	2.03	1.76
104		Hyderabad (HY) UA	272.40	190.30

**Utilisation of funds includes utilization of funds released in the previous financial years.

SI No.	State	City	Fund released	Fund utilised**
105	Uttar Pradesh	Anpara	1.41	1.47
106		Bareilly	140.24	93.91
107		Firozabad	81.61	75.33
108		Gajraula	5.21	5.52
109		Gorakhpur	112.80	86.37
110		Jhansi	32.70	23.97
111		Khurja	24.52	15.55
112		Moradabad	141.15	142.23
113		Noida	62.29	34.32
114		Raebareli	21.59	17.42
115		Agra UA	203.96	198.31
116		Allahabad UA	119.90	134.70
117		Ghaziabad UA	139.33	181.79
118		Kanpur UA	328.54	252.35
119		Lucknow UA	104.24	254.34
120		Meerut UA	48.80	137.21
121		Varanasi UA	198.22	291.11
122	Uttarakhand	Dehradun	64.81	72.86
123		Kashipur	7.70	7.51
124		Rishikesh	9.21	8.53
125	West Bengal	Durgapur	63.19	41.85
126		Haldia	8.62	5.64
127		Asansol UA	27.20	26.65
128		Kolkata (K) UA	457.55	480.46
129		Howrah (K) UA		
130		Barrackpore (K) UA		
Total			7117.59	6822.31

** Utilisation of funds includes utilization of funds released in the previous financial years.

Annexure-II

State/UT wise number of cities under NCAP that have exceeded the National Ambient Air Quality Standards for PM₁₀ (60 µg/m³) during FY 2023-24, FY 2024-25 and FY 2025-26

S.No.	State/UT	No. of Cities
1.	Andhra Pradesh	8
2.	Assam	3
3.	Bihar	3
4.	Chandigarh	1
5.	Chhattisgarh	2
6.	Delhi	1
7.	Gujarat	4
8.	Haryana	1
9.	Himachal Pradesh	4
10.	Jammu & Kashmir	2
11.	Jharkhand	3
12.	Karnataka	2
13.	Madhya Pradesh	7
14.	Maharashtra	19
15.	Meghalaya	1
16.	Nagaland	1
17.	Odisha	7
18.	Punjab	7
19.	Rajasthan	5
20.	Telangana	2
21.	Uttar Pradesh	16
22.	Uttarakhand	3
23.	West Bengal	6

